

Deaths due to Sterilisation Operations

*303. SHRI BRAJAMOHAN MOHANTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether surgical operations under the family planning programme have resulted in deaths;

(b) if so, the State-wise figures of such deaths; and

(c) the outcome of the investigations in these cases?

THE MINISTER OF STATE IN THE

MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). State-wise number of deaths recorded due to surgical operations during the years 1985-86, 1986-87 and 1987-88 are given in the Statement below.

(c) Instructions have been issued to the State Governments in October, 1988 to constitute Committees at district level to investigate each case of death taking place on account of surgical sterilisation. The working of this Committee is to be supervised by State level Committee. The Government intends to review the follow up of these instructions with the States in the near future.

STATEMENT

Deaths recorded during the years 1985-86, 1986-87 & 1987-88

S. No.	States/UTs	1985-86	1986-87	1987-88
1	2	3	4	5
1.	Andhra Pradesh	47	42	33
2.	Arunachal Pradesh	—	—	—
3.	Assam	3	5	3
4.	Bihar	NR	NR	NR
5.	Goa	—	—	—
6.	Gujarat	54	27	31
7.	Haryana	12	5	6
8.	Himachal Pradesh	5	2	1
9.	Jammu & Kashmir	NR	NR	NR
10.	Karnataka	43	64	43
11.	Kerala	5	4	5

1	2	3	4	5
12.	Madhya Pradesh	37	37	38
13.	Maharashtra	58	48	36
14.	Manipur	—	—	—
15.	Meghalaya	—	—	—
16.	Mizoram	—	—	—
17.	Nagaland	—	—	—
18.	Orissa	19	32	28
19.	Punjab	15	15	14
20.	Rajasthan	38	23	23
21.	Sikkim	—	—	—
22.	Tamil Nadu	NR	NR	85
23.	Tripura	2	2	1
24.	Uttar Pradesh	58	51	27
25.	West Bengal	19	9	18
26.	Andaman & Nicobar Islands	—	—	—
27.	Chandigarh	—	—	—
28.	Dadra & Nagar Haveli	—	1	—
29.	Daman & Diu	—	—	—
30.	Delhi	—	1	2
31.	Lakshadweep	—	—	—
32.	Pondicherry	5	2	3

1	2	3	4	5
33.	M/o Defence	—	—	—
34.	M/o Railway	4	3	—
Total		424	373	397

— Nil

NR = Information not yet received

Short Supply of Foodgrains

taken to improve the supply position?

*304. SHRI SHARAD DIGHE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the acute shortage of essential food items supplied through Public Distribution System in Bombay from February 1989 due to the short supply of rice and wheat by Central Government; and

(b) if so, what steps are proposed to be

THE MINISTER OF STATE OF MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) and (b). The Central Government makes allocations of wheat and rice to States as a whole. Internal distribution to different cities/districts is decided upon by the concerned State Governments. The Central allocations for Maharashtra in February and March, 1989 and allotments made by the State Government for Bombay/Thane Rationing Area are given below:

(In MT)

	Central allocations to Maharashtra	Maharashtra State's allocation to Bombay/Thane Rationing Area
February, 1989	Wheat 94,500	34,000
	Rice 52,000	17,000
March, 1989	Wheat 1,00,000	36,000
	Rice 52,000	20,000

Central allocations of wheat and rice are made to States/Union Territories taking into account the overall availability of stocks, relative needs of different States and other related factors. They are supplemental in nature.

Popularisation of Indian System of Medicine in Southern India

*305. SHRI V.S. KRISHNA IYER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: